

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

88/241-242/ND/2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.10.2018.

NAME OF THE COMPANY: Mr. Rahul Gupta V/s. Padam Promoters Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:

Mr. Swavalipi Deb Roy, Advocate for the Petitioner

Mr. P. Nagesh, Ms. Pooja Saigal, Mr. Akshay Gupta, (R-
1 & R-2), Advocates for the Respondent.

ORDER

The counsel seeks an adjournment in this case. At his request adjourned
to 17th December, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)